

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.107 of 2014

Dated : 06th January, 2015

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of :

Powergrid Corporation of India Ltd. ...Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava and Ms. Nishtha Sikroria

Counsel for the Respondent(s) : Mr. Rajiv Srivastava for Resp.No.2,
UPPCL
Mr. Pradeep Misra and Mr. Manoj Kr.
Sharma for Resp. No.3 to 5
Mr. R.B. Sharma for Resp.No.3

ORDER

This Bench, consisting of Hon'ble Judicial Member Justice Sh. Surendra Kumar and Hon'ble Technical Member Sh T. Munikrishnaiah, vide order dated 12.12.2014 had directed the Registry to list this appeal before Bench comprising of Hon'ble Technical Member Sh Rakesh Nath and Hon'ble Judicial Member Justice Sh Surender Kumar.

But the Registry seems to have ignored the order. We again direct the Registry to list this appeal, before Bench comprising of Hon'ble Technical Member Sh Rakesh Nath and Hon'ble Judicial Member Sh. Surender Kumar, on 12th January, 2015 for arguments by the respondents.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

sh/jps